

## **Annex VI** (Paragraph 10)

	Date:
Name of the bank / District:	
Statement showing the details of Counterfeit Bank	notes detected in the
during the month of	

## A. Details of Counterfeit Notes detected:

Name of branch / currency chest	Type of	10 Old	10 New	20 Old	20	50	ation 50 New	100	200	500	ces 500 New	1000	2000	Total pieces
	FIR (FICN													
	pieces)													
	Non-FIR													
	(FICN													
	pieces)													
	Total													
	Pieces of													
	banknotes													
	processed													

## B) Details of FIR cases filed with police:

	Pending with	Sent to	Returned	Pending with
	Police at the	Police	by the	the Police at
	beginning of the	during	Police	the end of the
	month	the	during	month
	(Cumulative	month	the	(Cumulative
	Total)		month	Total)
No. of cases* where FIR				
was filed				
Total pieces of				
Counterfeit Notes				
involved in all the cases				
of FIR				

<sup>\*</sup> Each FIR lodged comprises one case. .

Forwarded to: -

1. The General Manager/Deputy General Manager, Reserve Bank of India,	Issue
Department,	

(Signature) Name & Designation of the Authorised Official Official Seal